

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18372/2006

(From the judgement and order dated 18/01/2006 in TCMP No. 1203/2005, TCMP No. 1204/2005, ITA Nos. 1384/2005, 1385/2005 & 1386/2005 of the HIGH COURT OF MADRAS)

COMMR.OF INCOME TAX,CHENNAI

Petitioner(s)

VERSUS

M/S ALAGENDRAN FINANCE LTD.

Respondent(s)

(With application for c/delay in filing SLP)

Date: 10/07/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Rajiv Dutta, Sr.Adv.

Mr. B.L. Chiber,Adv.

Ms. M.F. Humayunisa,Adv.

Mr. Kumar Dushyant Singh,Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s) Mr. Anil Diwan, Sr.Adv.

Mr. T.N. Seetharaman,Adv.

Ms. Bina Gupta,Adv.

Mrs. Shweta Verma,Adv.

UPON hearing counsel the Court made the following  
ORDER

Delay condoned.

After hearing learned senior counsel for the parties at length, the Court reserved its judgment.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER